



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2010-11/412

Ref.DBOD.No.Ret.BC/ 82 /12.07.037/2010-11

March 01, 2011

All Scheduled Commercial Banks

Dear Sir,

Alteration in the name of 'The Dhanalakshmi Bank Limited' to ' Dhanlaxmi Bank Limited' in the Second Schedule to the Reserve Bank of India Act, 1934

We advise that the name of 'The Dhanalakshmi Bank Limited' has been changed to 'Dhanlaxmi Bank Limited' in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DBOD.PSBD.No. 7516/16.01.061/2010-11 dated November 03, 2010, published in the Gazette of India (Part III- Section 4) dated January 01, 2011.

Yours faithfully,

(P. K. Mahapatra)

General Manager

बैंकिंग परिचालन और विकास विभाग, केन्द्रीय कार्यालय, सेन्टर 1, कफ परेड, कोलाबा, मुंबई - 400005

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हिन्दी आसान है, इसका प्रयोग ब[िइये।

DBOD.PSBD.No.7516 /16.01.061/2010-11

November 03, 2010

NOTIFICATION

In pursuance of clause (c) of sub- section (6) of Section 42 of Reserve Bank of India Act, 1934 (2 of 1934), the Reserve Bank of India hereby directs that the following alterations shall be made with effect from August 10, 2010 in the Second Schedule to the said Act namely :-

For the words "THE DHANALAKSHMI BANK LIMITED' the words 'DHANLAXMI BANK LIMITED' shall be substituted.

(Anand Sinha)
Executive Director